

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3324

ANSWERED ON:21.12.2004

INTEREST ON DELAY PAYMENT TO SMALL SCALE UNITS BY UPDPL

Chowdhury Shri Adhir Ranjan

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

to the reply given to Unstarred Question No.183 on July 6, 2004 and state:

(a) Whether Uttar Pradesh Drug and Pharmaceutical Ltd. (UPDPL) has not made any payment of interest to small scale units recently as required under `Interest on Delayed Payments to Small Scale and Ancillary Industrial Undertakings Act, 1993`, while paying old dues and obtained under duress affidavit and declaration from Small Scale Units;

(b) Whether in the annual statement of accounts of UPDPL, interest payments due under section 8 of the above act was not compiled with; and

(c) if so the steps taken by the Government to ensure payments of the interest on delayed payments by UPDPL?

Answer

THE MINISTER OF CHEMICALS & FERTILIZERS AND THE MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a), (b) & (C): The requisite information is being collected from UPDPL and the same will be placed on the Table of the House on receipt of the same from UPDPL.